

47	Written Answers			AUGUST 19, 1983		Written Answers	48
11. Maharashtra	1	4	114	675.54	1085.54	160.7	
12. Manipur	1	6	1	3.38	4.32	127.8	
13. Meghalaya	1	3	1	3.98	—	—	
14. Orissa	9	11	468	2758.31	5048.62	183.1	
15. Rajasthan	6	13	324	2249.20	3744.56	166.5	
16. Tamil Nadu	1	2	104	852.49	1603.81	188.0	
17. Tripura	1	3	51	646.87	1186.83	863.5	
18. Uttar Pradesh	29	36	1083	10827.97	8122.10	75.0	
19. West Bengal	8	15	379	2162.82	2296.87	106.2	
Total	121	208	5736	41575.01	49933.31	120.1	

Centralised Authority on Industrial Sickness

dealing with the problem of industrial sickness.

*389. SHRI AMAR ROY PRADHAN :
Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to set up a centralised authority to deal with industrial sickness in the country; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No decision has been taken to set up a centralised authority to deal with industrial sickness. The Reserve Bank of India (RBI) had appointed a Committee under the Chairmanship of Shri T. Tiwari, Chairman, Industrial Reconstruction Corporation of India to examine the legal and other difficulties being faced by banks and financial institutions in rehabilitation of sick industrial units and to suggest remedial measures including changes that may be necessary to existing provisions of the concerned statutes. Follow up of these recommendations, after necessary consultation with the concerned Ministries, is expected to help further in

Decline in Leather Export Trade

*390. SHRI SYED MASUDAL HOSSAIN :

SHRI BASUDEV ACHARIA :

Will the Minister of COMMERCE be pleased to state :

(a) the reasons for the steady decline in the leather export trade;

(b) remedial measures being taken to improve the situation; and

(c) plan to revitalise the export trade in leather goods ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) As per export export projection furnished by the Leather Export Promotion Council,

Madras, exports of leather and leather products during April-June, 1983, were of the order of Rs. 96.40 crores as against exports to the tune of Rs. 93.45 crores effected during the corresponding period in 1982. Several liberal measures have been taken by the Government with a view to lend impetus to exports from the leather sector. For example, pre-shipment credit facility upto 180 days at concessional rate of interest has been extended in respect of finished leather with effect from 1-7-83, import of wet blue leather is being allowed on duty free basis and export of finished leather and leather products is entitled to cash compensatory support and air freight subsidy.

वाराणसी छावनी में सड़क का बंद किया जाना

4197. श्री निहाल सिंह : क्या रक्षा मंत्री वाराणसी छावनी में सड़क को बंद किए जाने के बारे में 22 अक्टूबर, 1982 के अतारांकित प्रश्न संख्या 3154 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या वाराणसी छावनी सड़क सर्वे संख्या 275 की भूमि "सी" श्रेणी की थी और यदि हां, तो बिना औपचारिताएँ पूरी किए इसे बन्द करने के क्या कारण हैं;

(ख) क्या सड़क से गांव वालों को सभी मोटर वाहनों के यातायात की सुविधा मिल रही थी;

(ग) क्या ग्रामवासियों के सैकड़ों वर्ष पूर्व निर्मित मकानों को सड़क के नाम पर गिराया जा रहा है और यदि हां, तो उसके क्या कारण हैं;

(घ) क्या छावनी के अधिकारी जान बूझकर चौड़ा नहीं कर रहे हैं जबकि

इसे चौड़ा करने के लिए सड़क के दोनों ओर पर्याप्त भूमि उपलब्ध है; और

(ङ) क्या सरकार इस मामले की पूरी जांच कराएगी और गांववासियों को सुविधा देने की दृष्टि से सड़क को चौड़ा बनाने के आदेश देगी ?

रक्षा मंत्रालय में राज्य मंत्री (श्री के.पी. सिंह देव) : (क) और (ख) सर्वे संख्या 275 में जमीन का एक टुकड़ा जिसे 'ग' श्रेणी भूमि वर्गीकृत किया गया है, छावनी बोर्ड वाराणसी के स्वामित्व में था। यह एक ठेलागाड़ी का रास्ता था जिसके दोनों ओर श्रेणी 'क-1' के रूप में वर्गीकृत भूमि थी। सुरक्षा कारणों से सेना अधिकारियों ने यह रास्ता बंद कर दिया लेकिन इसके पास ही 10 से 12 फुट चौड़ा एक दूसरा रास्ता दे दिया गया।

(ग) जी, नहीं। नए रास्ते की भूमि पर कुछ अनधिकृत कब्जे किए हुए थे जिन्हें हटा दिया गया।

(घ) 10 से 12 फुट चौड़ा यह नया रास्ता भारत सरकार, उत्तर प्रदेश सरकार और गांव के प्रतिनिधियों के बीच 1978 में हुए एक करार के अनुसार दिया गया था।

(ङ) प्रश्न नहीं उठता।

Export Growth

4198. SHRI MANOHAR LAL SAINI : Will the Minister of COMMERCE be pleased to state :

(a) the reasons that the country is having a negative plans of trade and no amount of measures adopted are yielding results :

(b) whether the efforts to realise the resumed export-growth to contain imports have brought any results ;